

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 1981/2024 In C.P. (IB)/712(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - L and T Financial Consultants Limited
V/s
Srei Equipment Finance Limited
IN THE MATTER OF
Srei Equipment Finance Limited
V/s
Avarsekar Realty Private Limited

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1981/2024: - Adv. Grishma Dalvi appeared for the Applicant through VC. Adv. Ativ Patel, Adv. Pawan Kulkarni appeared for the Respondent No.2 (SREI). Counsel for the Respondent seeks time to file reply, time granted. Let the reply be filed within a period of two weeks by serving an advance copy of the reply to the other side. Registry is directed to issue court notice to the Respondent / RP, directing to present on the next date of hearing. List this matter on **05.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)